


NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 02.30 PM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/320/ (IB)/2017
NAME OF THE PETITIONER(S) : MOHAN SRINIVASAN
NAME OF THE RESPONDENT(S) : MASCOM GLOBAL LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM

	Vikram Jain Shruti Krishnan for P. K. Bhaskar	Counsel for respondent	
		ORDER	

Counsel for the respondent present and submitted that in this matter, the Hon'ble High Court of Madras has already passed an order to wind up the company and he prays time to file the order pertaining to the winding up. At the request, time is enlarged. Put up on **05.07.2017 at 02.30 P.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)